

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

TP/MP/ 98 of 2019 [CP(IB) 501 of 2019]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2020

Name of the Company:

Shobit Ram Shah & Ors

v/s

Sai Prakash Properties Ddevelopment Ltd

Section:

7 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Sunil Bhavsar appeared for the Financial Creditor.

He submits that he has already withdrawn his appearance from the matter, the Registry is directed to delete his name from the cause list.

The matter stands adjourned to 22.10.2020 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 18th day of September 2020.